

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 247 OF 2017 IN
DFR NO. 618 OF 2017**

Dated: 19th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Espar Pak Ltd. & Ors. ...Appellant(s)
Vs.**

Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan for
Mr. K. Gopal Choudary

ORDER

**IA NO.247 of 2017
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 03.07.2017. Dasti, in addition, is permitted.

List the matter on **03.07.2017.**

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**